

Instructions to Make all Purchases through Central Govt. Emolyees Consumers Cooperative Society Ltd., New Delhi

2728. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Department of Personnel and Administrative Reforms Office Memorandum No. 14/14/80-Welfare dated 14.7.1981 made it incumbent on all Central departments, their attached and subordinate offices and other Organisations financed and/or controlled by the Government located at Delhi/New Delhi to purchase all items of Stationery, Electrical, sanitary and other Goods from the Central Government Employees Consumer Co-operative Society Ltd., New Delhi ;

(b) whether all Offices under her Ministry including all Hospitals, AIIMS following the above instruction and buying these items from the Society ;

(c) if not, a list of all offices falling under her Ministry covered by the above said order ; and

(d) steps taken to ensure compliance of the order in letter and spirit ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b), (c) and (d) : Instructions were issued to all the Delhi/New Delhi-based attached/subordinate offices and autonomous/statutory organisations under the Ministry of Health and Family Welfare for compliance of the Department of Personnel and Administrative Reforms orders relating to purchase of stationery items etc. The position about the compliance of these orders is being ascertained.

University for Workers

2729. SHRI CHINTA MOHAN : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have received a proposal for setting up University for workers ;

(b) if so, details of the proposal and Government reaction thereto ;

(c) whether Government propose to have a course of training in such university for top bureaucrats and management with a view to bring about better understanding and realism of workers' problems ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) No, Sir.

(b) and (c) : Does not arise.

10+2 System of Education

2730. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of EDUCATION be pleased to state :

(a) whether the newly introduced 10+2 system in education will be reformative and progressive in comparison to already existing system and if so, in what sense ;

(b) whether the Central Government are expected to incur some additional expenses ; and

(c) if so, what would be the total amount and from where this will be met ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) The National Policy Resolution on Education adopted by the Government of India in 1986 envisaged a new common pattern of education for the country. This new system of education envisages a 10+2+3 pattern of education, in which general education has been recommended upto Class X, so that